

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.04.2021 (MONDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 259 of 2021 & I.A. No. 599 of 2021	CRPL Infra Pvt. Ltd. Vs. Anil Agarwal & Ors.	Rajendra Singhvi	
2.	Comp. App. (AT) (Ins) No. 264 of 2021	Shree Gannayak Minerals & Chemicals Through Its Sole Proprietor Manoj Kumar Chourasia Vs. Clavecon (India) Pvt. Ltd.	Naveen Kumar	
3.	Comp. App. (AT) (Ins) No. 303 of 2021	Om Drishian International Ltd. & Consortium (B R Kohli Construction Pvt. Ltd.) Vs. Akash Singhal Resolution Professional of Earth Infrastructure Ltd.	Gitanjali N.Sharma	
4.	Comp. App. (AT) (Ins) No. 304 of 2021	State Bank of India Vs. Doha Bank QPSC & Ors.	Satendra Rai	
5.	Comp. App. (AT) (Ins) No. 305 of 2021	New Okhla Industrial Development Authority Vs. Amit Agarwal Resolution Professional	Sourav Roy	
6.	Comp. App. (AT) (Ins) No. 306 of 2021	Sanjay Kumar Dewani Interim Resolution Professional of ADI Automotives Pvt. Ltd. Vs. --	Milan Singh Negi	
7.	Comp. App. (AT) (Ins) No. 308 of 2021	Virender Dawar Vs. A.O. Smith India Water Products Pvt. Ltd. & Ors.	Anshul Syal	

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 61 of 2020	Sagar Shankar Bait Vs. L & T Finance Ltd. & Anr.	Prashant S. Kejale	
9.	Comp. App. (AT) (Ins) No. 818 of 2020	Damodar Muddukrishna Vs. Cygilant (India) Research & Development Pvt. Ltd.	Mithun Shashank	Yugank Goel
10.	Comp. App. (AT) (Ins) No. 171 of 2021	Paresh K. Shah Vs. C.A Nirav Anupam Tarkas & Anr.	Gaurav Nair	
11.	Comp. App. (AT) No. 217 of 2020	Richard B.T.H Chou Vs. Registrar of Companies, west Bengal	Soma Samantrai	Sanjeev Kumar Mohanty-ROC
12.	Comp. App. (AT) No. 84 of 2020	Danesha Raghulal & Anr. Vs. T.R. Venugopal & Ors. With	Y. Arunagiri	M.P. Vinod Atul Shankar Vinod- R1 to R4
13.	Comp. App. (AT) No. 85 of 2020	Danesha Raghulal & Anr. Vs. T.R. Venugopal & Ors. With	Y. Arunagiri	M.P. Vinod Atul Shankar Vinod- R1 to R4
14.	Comp. App. (AT) No. 86 of 2020	Danesha Raghulal & Anr. Vs. T.R. Venugopal & Ors.	Y. Arunagiri	M.P. Vinod Atul Shankar Vinod- R1 to R4

For Hearing

15.	Comp. App. (AT) (Ins) No. 1048- 1049 of 2019	MSC Mediterranean Shipping Company S.A. Vs. C.A. Kannan Tiruvengadam, R.P. of BRG Iron & Steel Company Pvt. Ltd. With	S. Ghosh	Rishav Banerjee- R1 Siddharta Manocha-R2
16.	Comp. App. (AT) (Ins) No. 200 of 2020	Assistant Commissioner of Customs Special Disposal Cell (Port), Kolkata Vs. CA Kannan Tiruvengadam, R.P. of BRG Iron and Steel Company Ltd. & Ors.	Bhuvnesh Satia	Sreenita Ghosh-R3 Abhishek Sinha-R1 (RP)

17.	Comp. App (AT) (Ins) No. 80 of 2020	Markand Adhikari Vs. Central Bank of India	Vidya Prabhakaran Khurana	O.P. Gaggar-R1 Udita Singh-R2
18.	Comp. App. (AT) (Ins) No. 503 of 2020	Babumanoharan Vs. Indian Bank & Ors.	Aniruddha Deshmukh	Jayesh V. Dolia-R1 Ramaswamy Meyyappan-R2 Umesh Garg-R3
19.	Comp. App. (AT) No. 87 of 2020	Indus Motor Company Pvt. Ltd. & Ors. Vs. T.P. Anilkumar & Ors. With	Angad Varma	G.V. Anand Bhushan-R1 Abhishek K. Jain-R2 Ravi Chandran K. S.
20.	Comp. App. (AT) No. 204 of 2020	Indus Motor Company Pvt. Ltd. & Ors. Vs. T.P. Anil Kumar & Ors.	Angad Varma	Avinash Krishnan Ravi

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By the order of Hon'ble Acting Chairperson
-sd/-
Registrar